APPROPRIATION ACCOUNTS (CIVIL) 1968-69 ETC.

AUDIT REPORT (CIVIL) 1970

The Minister of State in the Ministry of Finance (Shri P. C. Sethi): I beg to lay on the Table—

- (1) A copy of the Audit Report (Civil) 1970, under article 151(1) of the Constitution.
- (2) A copy of the Appropriation Accounts (Civil), 1968-69 [Placed in Library See No. LT-3186/70].
- (3) A statement (Hindi and English versions) indicating the result of market loan floated by the Government of India in April, 1970. [Placed in Mibrary See No. LT-3187 /70].

REGISTRATION OF ELECTORS (AMENDMENT) RULES, 1970

The Minister of Law and Social Welfare (Shri Govinda Menon): On behalf of Shri Mohammad Yunus Saleem.

I beg to lay on the Table a copy of the Registration of Electors (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. S. O. 1033 in Gazette of India dated the 12th March, 1970, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [Placed in Library See No. LT-3188/70].

13.30 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House, in their Thirteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:

- (1) Maharani Vijaya 20th February to mala Rajaram Chhat- 17th March, 1970 rapati Bhonsale. (Tenth Session)
- (2) Shri Pashabhai 20th February to 9th Patel. March, 1970 (Tenth Session).

- (3) Shri N. Dandeker 20th February to 3rd April, 1970 (Tenth Session).
- (4) Maharani Gayatri 20th February to Devi of Jaipur. 2nd April, 1970 (Tenth Session).
- (5) H. H. Raja Yeshwantrao M. Mukne.

 11th to 24th December, 1969 (Ninth Session) and 20th February to 5th April, 1970 (Tenth

Session).

I take it that the House agrees with the recommendations of the Committee.

Several Hon. Members: Yes.

Mr. Speaker: The Members will be informed accordingly.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FIRST REPORT

Shri Swell (Antonomous Districts): I beg to present the Sixty-first Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

HUNDRED AND EIGTH REPORT

Shri Thirumala Rao (Kakinada): I beg to present the Hundred and Eighth Report of Estimates Committee on action taken by Government on the recommendations contained in their Seventy-Sixth Report on the Ministry of Food, Agriculture, Community Development and Coopration (Department of Agriculture)-Ferestry.

PETITION RE: BUDGET PROPOSALS OF THE CENTRAL GOVERNMENT FOR 1970-71

श्री कंदर लाल मुप्त: (विल्ली सदर) श्रीमन्, मैं वर्ष 1970-71 के लिए केन्द्रीय सरकार के बजट प्रस्तावों के बारे में एक याचिका जिसपर डा० भाई महावीर, नई दिल्ली, तथा प्रन्य लगभग 96183 व्यक्तियों द्वारा इस्ताक्षर किए सए हैं, प्रेष्ट करता हूं।